BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.579/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company Under Section		Abhishek Stock Broking Services Pvt.Ltd & OrsVs-Shree Ganesh Jewellery House (I) Ltd.  7 IBC		
^				^

1. Nowen Boulia, Hour

respondent's side.

Apply Could - muling Deut 07-11-2017

Ld. Counsel for the petitioner is present. No one is present from the

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 22/11/2017 for admission.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)
Member (J)